

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 03.12.2020  
at 02.30 P.M. THROUGH VIDEO CONFERENCING.**

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**PRESENT : SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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**APPLICATION NUMBER :  
PETITION NUMBER : IBA/1095/2019  
NAME OF THE PETITIONER(S) : J. SRI POWER  
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD.  
UNDER SECTION : 9 RULE 6 OF IBC**

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**ORDER**

Counsel for Petitioner Mr. P. Ramesh Kumar and Counsel for Respondent Ms. Pooja are present through video conferencing mode.

The CIRP in relation to the Corporate Debtor has already been initiated by this Tribunal vide Order dated 16.08.2019 in IBA/1095/2019. Therefore, this Application stands **closed**. The Petitioner shall file the claim in the prescribed form before the Resolution Professional. Files to record.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)